

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixteenth Lok Sabha)

EIGHTH REPORT

(Presented on 18.3.2015)

I, the Chairperson of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Eighth Report.

2. The Committee met on 16 March, 2015 for allocation of time under rule 294(1)(e) of the Rules of Procedure to three Resolutions given notices of by Sarvashri Nishikant Dubey, Sunil Kumar Singh and Dr. Manoj Rajoria, M.Ps.

Allocation of time to Resolutions

3. The Committee recommend allocation of time to three resolutions as follows :-

- (i) Resolution by Shri Nishikant Dubey regarding - 2 hours
immediate steps for rehabilitation and welfare of
displaced persons from Kashmir.
- (ii) Resolution by Shri Sunil Kumar Singh regarding - 2 hours
allocation of adequate funds for railway connectivity
in the State of Jharkhand.
- (iii) Resolution by Dr. Manoj Rajoria regarding ban on - 2 hours
cow slaughter.

Recommendation

4. The Committee recommend that the allocation of time to three resolutions, as shown in paragraph 3 above, be agreed to by the House.

NEW DELHI;

16 March, 2015

25 Falguna, 1936 (Saka)

DR. M. THAMBI DURAI

Chairperson,
Committee on Private Members'
Bills and Resolutions.